



**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
CIVIL APPELLATE JURISDICTION**

PUBLIC INTEREST LITIGATION NO. 37 OF 2023

Jan-Adalat Centre for Para-Legal	}	
Services and Legal AID Society & Anr.	}	Petitioners
versus		
The State of Maharashtra & Ors.	}	Respondents

Dr. Uday Warunjikar for the petitioners.

Mr. P. P. Kakade, Government Pleader with Ms. R. A. Salunkhe, AGP and Ms. N. M. Mehra, AGP for State.

Ms. Dhruiti Datar for respondents 2 & 3.

**CORAM: DEVENDRA KUMAR UPADHYAYA, CJ. &
ARIF S. DOCTOR, J.**

DATE: 11th OCTOBER 2023

P.C.:

1. In deference to our order dated 28th June 2023, two reports, one in respect of the Family Court and other in respect of District Courts, have been filed by Ms. Datar, learned Advocate representing respondents 2 & 3, which are taken on record.

2. Let these reports be shared with the learned counsel for the petitioners and the learned Government Pleader, who shall file their response to such report within a week.

3. Stand over to **1st November 2023.**

JAYANT
VISHWANATH
SALUNKE

Digitally signed by
JAYANT VISHWANATH
SALUNKE
Date: 2023.10.11
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(ARIF S. DOCTOR, J.)

(CHIEF JUSTICE)